

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:871
ANSWERED ON:12.11.2010
CHILD ABUSE
Sainuji Shri Kowase Marotrao

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to formulate any legislation to stop incidents of child abuse;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c) : The Ministry of Women and Child Development has formulated "The Protection of Children from Sexual Offences Bill, 2010" for protection of children from sexual offences. It is likely to be introduced in Parliament shortly.